

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.5 – IA/546(AHM)2024  
In  
C.P.(IB)/83(AHM)2023

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Saheb Impex Through Raviraj Tapulal Aghara a Partner of  
Saheb Impex  
V/s  
Camerich Papers Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 10/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant/IRP :Mr. Ashish Anantray Shah present in person  
For the Respondent :

**ORDER**

**IA/546(AHM)2024**

This is an application filed by the IRP for placing on record the 1<sup>st</sup> Progress Report.  
The same is taken on record, with all just exceptions.

Place the report with the main file for further reference.

With this, **IA/546(AHM)2024** stands disposed of.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**